

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3051

ANSWERED ON:29.11.2010

COMMITTEE OF LAND REFORMS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the report submitted by the Committee constitutes by the Ministry on agrarian land reforms has since been examined by the Union Government;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the recommendations which are likely to be accepted by the Government; and
- (d) the time by which the report is likely to be implemented?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) to (d) The `Committee on State Agrarian Relations and the Unfinished Task in Land Reforms` constituted under the Chairmanship of Minister of Rural Development has submitted its report and has made recommendations on various aspects of Land Reforms. The report of the Committee is to be placed before the `National Council for Land Reforms` constituted under the Chairmanship of the Prime Minister for its consideration and directions. However, it has been decided that the recommendations of the Committee may be examined by an appropriate Committee of Secretaries (CoS) before these are placed for consideration of the `National Council for Land Reforms`. Accordingly, the recommendations are being examined by the CoS. Five meetings of the CoS have been held so far and examination of all the recommendations by the CoS is likely to take some more time. It is not possible to indicate specific time line for implementation of the recommendations.